

(b) and (c) The award for compensation for land acquisition in Pinnaluru-II village has been declared by Competent Authority, Land Acquisition based on multiplication factor (one). The disbursement of compensation has been initiated. However, pursuant to the Gazette Notification of Government of Tamil Nadu dated 21.09.2017, process of supplementary award for multiplication factor varying from 1.25 to 2 for rural areas has been initiated.

#### **Bidding out of contracts for roads**

2178. SHRI K.R. ARJUNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government was hoping to bid out contracts for 25,000 km length of roads in 2017-18;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the total length of roads awarded during the year 2017-18 was much less than what was awarded in 2016-17; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) Ministry set the ambitious target of 25000 km for awarding of contracts in 2017-18 against which 17055 km was awarded which is comparably higher than the awarded achievement of 15948 km during the financial year 2016-17.

#### **Economic viability of Polavaram project**

2179. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that Government is of a view that the cost-benefit ratio on Polavaram Project after the revised estimates submitted by Andhra Pradesh is creating problem for economic viability of the Project;
- (b) if so, the details thereof; and
- (c) if not, whether cost-benefit analysis was done for the project after the revised estimates and the essence thereof?